

profits in 1973-74 than the previous year; and

(b) if so, the reasons and particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) :

(a) Yes, Sir.

(b) According to a study of 355 non-Government non-financial public limited companies, each with a paid up capital of Rs. 1 crore and above by the Reserve Bank of India in December, 1974, the rate of growth in the value of production being faster than that in the total expenditure (excluding interest charges), there was an increase in the growth of gross profits in 1973-74.

Import of Playing Cards

6736. **SHRI AMBESH :** Will the Minister of COMMERCE be pleased to state :

(a) whether playing cards are imported; and

(b) if so, the amount spent for the import of playing cards during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) :

(a) Import of playing cards are not permitted under the Import Trade Control Policy. However, playing cards might have been imported as advertising material for small values under the Open General Licence which permits imports upto Rs. 400 in one consignment of any advertising material.

(b) The value of actual imports of playing cards during the years 1971-72, 1972-73 and 1973-74 has been of the order of Rs. 341, Rs. 11,412 and Rs. 1,046 respectively.

Export of Army Software by S.T.C.

6737. **SHRI PURUSHOITAM KAKODKAR :** Will the Minister of COMMERCE be pleased to state :

(a) whether for the exports of army software, State Trading Corporation has made a big dent in oil rich countries; and

(b) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) :

(a) Yes, Sir.

(b) During 1974-75, the STC entered into contracts worth Rs. 17.47 crores for export of army software to countries in West Asia. Exports against these contracts amounted to Rs. 6.80 crores during 1974-75 as against exports of Rs. 0.82 crore in 1973-74.

Representation from Employees of M/s. Grindlays Bank

6738. **SHRI INDRAJITI GUPTA :** Will the Minister of FINANCE be pleased to state :

(a) whether any representations have been received in March 1975 from the employees of M/s. Grindlays Bank alleging serious management malpractices relating to foreign exchange remittances, denial of facilities to small depositors and harassment of staff in the name of efficiency;

(b) if so, the contents thereof; and

(c) Government's action in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) : (a) and (b) Representations have been received in March, 1975 from the employees of M/s. Grindlays Bank alleging anti-labour practices by the management.

(c) At the instance of the Union Labour Minister, the parties have started mutual dialogue.

One per cent Excise Duty

6739. **SHRI SHARAD YADAV :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have undery estimated 1% excise (ad valorem) dut in the Union Budget for 1975-76; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) :

(a) Full and detailed information with regard to the duty likely to be realised from the 1% levy from a large number of units spread all over India in different Collectorates has not so far been received. It is, therefore, not possible to say